

13-4-99

CA No. 36/92

Hon'ble Mr. D.C. Verma, J.M.
Hon'ble Mr. A.K. Misra, J.M.

None for applicant.
Smt S Verma for respondent.
List for hearing on 30-6-99.

A.M.

J.M.

30-6-99

Hon Mr D.C. Verma, J.M.
Hon Mr A.K. Misra, J.M.

None for applicant.

For respondent Smt S. Verma

The case was initially being
conducted by Shri R.V. Tewari,
Advocate. After death of late
R.V. Tewari, legal notice was
sent to the applicant in Nov. 88.

The applicant has however
not appeared, nor any counsel
has appeared on his behalf.
It therefore, appears that
the applicant is not interested
in prosecuting the case.

The case is dismissed for
default and for
non prosecution.

A.M.

J.M.

Pleadings are
complete.
28/6/99

Copy prepared. Smt
05/7/99
28/7/99